

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:21
ANSWERED ON:24.07.2000
CLEARANCE TO PENDING PROJECTS
N.N. KRISHNADAS

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of projects of Kerala lying pending for environment clearance as on date; and
(b) the reasons for not according them clearance?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a)&(b) The details of projects of Kerala pending environment clearance as on date and the reasons therefor are as follows:

Sl No.	Project	Reasons for not according clearance
--------	---------	-------------------------------------

1	Shore Crude Oil Tank Farm of M/s.Cochin Refineries Ltd. - Crude Oil receipt facilities at Ernakulam.	Additional information/clarifications sought on 5.4.2000, has been received recently (3.7.2000).
---	--	--

2.	Setting up of Beach Resort at Chawara in Kottukal Village, Neyyattinkara Taluk of Thiruvananthapuram Dist. by M/S Joy`s The Beach Resort.	Additional information/clarifications sought on 7-3-2000 not yet received.
----	---	--

3	Establishment of Beach Resort in Survey No. 355/8, 352/3 and 352/5 of Kottukal village of Neyyattinkara Taluka, Disst. Thiruvananthapuram by M/s Agartya Ayurveda Garden	a New proposal. Received only on 12.06.2000.
---	--	--